

So far, no report of this disease occurring in the hilly areas of Uttar Pradesh has been received.

(b) Yes, Sir. Teams of experts were sent to both Jammu and Kashmir and Himachal Pradesh in order to make an on-the-spot study of the conditions of disease and to suggest suitable control schedules against this disease. On the basis of their reports adequate quantities of fungicides were made available to Himachal Pradesh and advance releases of Central subsidy were made to these two States.

(c) to (e) The State Government of Himachal Pradesh had approached the Centre for providing cent per cent subsidy on fungicides. No proposal for providing support price for apple has been received from the State Government. Apart from advance releases of Central subsidy as above, the State Government has been advised telegraphically to use their margin money for natural calamities to take preventive control measures and to supply fungicides on cent per cent subsidy basis to small and marginal farmers and on 50% subsidy to other farmers. A further assistance of Rs. 13 lakhs has also been approved for various other plant protection measures.

#### **Fake Permits For Fair Price Cement**

\*409. SHRI ANAND SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that a racket involving the issue of fake permits for the purchase of fair price cement has been unearthed in Delhi recently;

(b) if so, whether any inquiry has been made in this regard; and

(c) what action has been taken against the racketeers ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) to (c) Yes, Sir. Delhi Administration has reported that a first information report was lodged in this regard on 23-12-1982 at Police Station, Shahadara. As a result of

subsequent investigations by the Delhi Police, 6 persons have been arrested. Further action would be taken by the Delhi Administration after the investigations are completed.

#### **Roller Flour Mills In Gujarat**

\*410. SHRI NAVIN RAVANI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the number of roller flour mills working in Gujarat State and the present monthly capacity;

(b) whether it is a fact that the quantity of wheat supplied to them is much less than the capacity;

(c) whether it is also a fact that Central Government have permitted installation of additional mills in the State;

(d) if so, the number of letter of intents issued and what is the milling capacity of each rolling flour mill per day and the quantity of wheat required per month for rolling by the mills; and

(e) whether Government will consider to release additional wheat for those new roller flour mills for which licences have been issued ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) At present there are 20 licensed units in Gujarat with monthly capacity of 20,636 tonnes.

(b) Yes, Sir. The present monthly allotment to Gujarat State is 8,800 MTs per month.

(c) and (d) Out of the new units permitted to be set up or registered by the Government of Gujarat during the period June 1979 to May 1980, when such permission could have been accorded, seven have been licensed and are included in the answer to part (a). Six more units have been cleared by the Central Government and are under construction. All these new units have a capacity of 750 tonnes per month.

(e) The allotment of wheat to various States for grinding by roller flour mills is made on month to month